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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.2401/89

New Delhi this the 24th day of May, 1994.

HON'BLE SHRI S.R. ADIGE, MEMBER (A)  
HON'BLE SMT LAKSHMI SWAMINATHAN, MEMBER (J)

Kanhaya Lal Gupta,  
S/o Late Ram Prasad Ji Gupta  
R/o B-4, Chandra Nagar,  
Ghaziabad, Pin-201011 (U.P.)

....Applicant

By Advocate : None

VERSUS

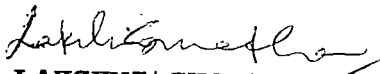
1. Union of India, through  
Secretary,  
Ministry of Personnel, P.G. & Pension  
Deptt. of Personnel & Training,  
Government of India, North Block,  
NEW DELHI.
2. State of Uttar Pradesh, through  
Chief Secretary,  
Nixukti Ka Vibhag,  
Sachivalaya Annexe,  
LUCKNOW
3. Shri Mahendra Kumar Aggarwal,  
District Magistrate & Collector,  
Sitarpur, U.P.
4. Shri Ram Saran Srivastava,  
District Magistrate & Collector  
Faizabad, U.P.
5. Shri Ravindra Nath Srivastava,  
Distt Magistrate & Collector,  
GONDA


...Respondents

ORDER (ORAL)

HON'BLE SHRI S.R. ADIGE, MEMBER (A)

None for the applicant, <sup>M</sup> although, we waited for practically the entire day. None for the respondents either. This case is coming on the daily Cause List since 19.05.94. It appears that the applicant is not interest in pursuing his case. Under the circumstances, this application is dismissed for default and non-prosecution.

  
(SMT LAKSHMI SWAMINATHAN)  
MEMBER (J)

  
(S.R. ADIGE)  
MEMBER (A)